

Central Administrative Tribunal
Principal Bench, New Delhi

(12)

O.A. No. 590/91

New Delhi this the 27th Day of July, 1995

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A Vedavalli, Member (J)

B.S. Bhatnagar
S/o Late Shri Mohan Swaroop Bhatnagar,
26-J CGH Complex
Vasant Vihar,
New Delhi-110057.Applicant

(By Advocate : Ms Neelu S. Whig, Proxy Counsel
for Shri D.C. Vohra)

Versus

UNION OF INDIA, THROUGH

1. The Foreign Secretary,
Ministry of External Affairs
South Block, New Delhi
2. Dr L.N. Piparsania, CGI/ODESSA, Now
Officer on Special Duty at HQs
IPA Division
Ministry of External Affairs,
South Block, New Delhi.
3. Ambassador of India,
MOSCOW, through
Ministry of External Affairs,
South Block, New Delhi.Respondents

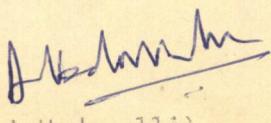
(By Advocate : None)

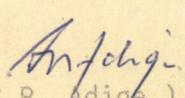
ORDER (ORAL)

(By Hon'ble Shri S.R. Adige, Member (A))

Ms Neelu S. Whig prays that the
O.A. 590/91 be allowed to be withdrawn, as the
applicant has reportedly been exonerated of the
charges against him, which was the subject matter
of this O.A.

2. The prayer is allowed and the O.A. is
dismissed as withdrawn.


(Dr A Vedavalli)
Member (J)


(S.R. Adige)
Member (A)